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**Central Administrative Tribunal
Principal Bench**

**CP No.218/2004
OA No. 2377/2000**

New Delhi this the 12th day of May, 2011

**Hon'ble Mr. Justice V.K. Bali, Chairman,
Hon'ble Dr. Veena Chhotray, Member (A)**

1. Shri Babu Lal, S/o Shri Ghani Ram,
R/o Mangolpuri, New Delhi-110033
2. Shri Sardar Singh, S/o Late Shri Ram Naresh Singh,
R/o C-41/1883, Janta Flats, Bharo Road,
New Delhi
3. Shri Ambika Prasad, S/o Late Sh. Shiv Kumar,
R/o 524-E, Gali No.4, Prem Gali, Babarpur,
Sahadra, Delhi-32
4. Shri Sahdeo Prasad, S/o Shri Bhulal,
R/o D-370, Ganesh Nagar, Delhi-92
5. Shri Vinod Kumar Sharma, S/o late Sh. Krishna Kumar,
R/o 1853, Kucha Khiali Ram,
Imali Bazar, Bazar Sitaram, Delhi-6
6. Shri Bhoj Ram Sharma,
S/o Pt. Net Ram Sharma,
R/o C-454, Srinivaspuri, New Delhi
7. Sh. Mohinder Pathak,
S/o Late Hardwari Lal Pathak,
R/o C-94, Mohan Garden,
Uttam Nagar, New Delhi
8. Shri Bhagwati Prasad, S/o Late Bachi Ram Notiyal,
R/o 158-B, C-17 Mayur Vihar, Phase:3, Delhi-96
9. Shri Bhuweshwar, S/o late Sh. Bhagwan Das,
R/o 108-J, Gali No.2, Laxmi Nagar Extn. Delhi-92
10. Sh. Ram Phal Sharma, S/o Shri Prahlad Singh,
R/o Village & PO Dhara, Tehsil Bhadurgarh,
Disstt-Rohtak
11. Sh. Ram Patti, S/o Sh. Dargahi,
R/o D-370, Ganesh Nagtar, Delhi-92
12. Sh. Raghuwans S/o Sh. Shiv Singh,
R/o H-13, Hari Nagar Extn.,
Sorav Vihar, Jaitpur Rd.,

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Badarpur, New Delhi-44

13. Sh. Rajender Singh S/o Sh. Devi Dutt,
R/o WZA-78, Mansha Ram Park,
Najafgarh Rd., New Delhi-59
14. Shri Raj Kumar, S/o Sh. Rameshwar Dayal,
R/o C-126, Baba Haridas Enclave,
New Delhi-43
15. Shri Raj Pal Singh, S/o Sh. Phul Singh,
R/o E-5/135, East Gokul Puri,
New Delhi-94
16. Shri Madan Kumar Gaud,
S/o Sh. Daulat Ram Sharma,
R/o School Block, Bhandawali, Delhi

-Applicants

(By Advocate: Shri Yogesh Sharma)

-VERSUS-

1. Sh. Raghu Manon,
Ministry of Information &
Broadcasting, Shastri Bhavan,
New Delhi-01
2. Smt. Sh. Noori Naqavi,
Dte. General of All India Radio,
Akashvani Bhavan, Parliament,
Street, New Delhi-01
3. Sh. K.N. Manju Natha,
Engineer, Civil Construction,
Wing (DGAIR), Soochna Bhawan,
Lodi Road Complex, New Delhi

-Respondents

(By Advocate: Shri SM Arif)

O R D E R (Oral)

Justice V.K. Bali:

Learned counsel for parties are *ad idem* that the directions, non-compliance whereof has been complained against, has been complied with.

2. In view of above, the contempt matter is closed.

h h h o h o t r a y
(Veena Chhotray)
Member (A)

V. K. Bali
(V.K. Bali)
Chairman